

(i) हिमाचल प्रदेश का नाम ईस्ट जोन परमिट स्कीम में एक सदस्य के रूप में शामिल किया जाए ;

(iii) इस्पात और सीमेंट जैसी जरूरी चीजों के अभाव के कारण सड़कों के निर्माण कार्यक्रम पर प्रतिकूल प्रभाव पड़ता है इसलिए, राज्य सरकार को अधिक इस्पात और इस्पात की छोड़े आबंटित की जाए ।

(iv) पर्यटकों के बढ़ते हुए यातायात को नियंत्रित करने के लिए टूरिस्ट टैक्सियों के परमिट भी बढ़ाए जाएं ।

यह फैसला किया गया था कि चैसिस की सप्लाई के बारे में चैसिस निर्माताओं और राज्य परिवहन उपक्रमों के प्रतिनिधियों की बैठक बुलाकर उसमें विचार विमर्श किया जाए । तदनुसार, क्षेत्रीय बैठक बुलाने की योजना बनाई गयी है । 31-10-1980 को एक बैठक बुलाई गयी जिसमें उत्तरी राज्यों के राज्य सड़क परिवहन निगमों की चैसिस संबंधी आवश्यकताओं के प्रश्न पर विचार विमर्श किया गया । लेकिन हिमाचल प्रदेश के प्रतिनिधि इस बैठक में नहीं आए । जहां तक हिमाचल प्रदेश का नाम ईस्ट जोन की जोनल परमिट स्कीम में शामिल करने का सवाल है सितम्बर, 1980 में अन्तर्राज्यीय परिवहन आयोग द्वारा बुलाई गयी बैठक में हिमाचल प्रदेश सरकार के प्रतिनिधियों को यह स्पष्ट किया गया था कि एक ऐसे राज्य को जो पूर्वी क्षेत्र के राज्यों के साथ नहीं लगता, पूर्वी क्षेत्र स्कीम में शामिल करना संभव नहीं है । पूर्वी क्षेत्र में 10 राज्य आते हैं, जिनके नाम इस प्रकार हैं :- बिहार, उत्तर प्रदेश, उड़ीसा, पश्चिम बंगाल, मायालैड, त्रिपुरा, मिजोरम, मेघालय, मणिपुर और आसाम । टूरिस्ट टैक्सियों के परमिटों की संख्या में वृद्धि करने का मामला विचाराधीन है ।

### Scheduled Tribes Candidates

3392. SHRI BHEEKHABHI: Will the Minister of RAILWAYS be pleased to state whether it is a fact that in the matters of recruitment of Scheduled Tribes candidates, there have been shortfalls in almost all the railway zones?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Yes.

### Co-operative Agreement with Mozambique

3393. SHRI KESHAORAO PAR-DHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have agreed to provide vital co-operation to Mozambique in the fields of agriculture, small scale industries improvement and expansion of railways rubber and tea industries;

(b) whether any agreement has been reached in this regard; and

(c) if so, the detailed outlines of this agreement ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c). No formal agreement has been concluded on the subject. However, details of co-operation in these fields were included in the agreed minutes signed at the end of the visit of the Mozambican Minister of Ports and Surface Transport on 29-10-1980. Co-operation in the field of agriculture would cover crops, agro-based industries and research. A team of four experts would be deputed to Mozambique for a study on rubber plantation followed by a feasibility study for setting up such plantations there. India and Mozambique would cooperate in tea processing and in establishing tea proce-

ssing factories. On receipt of concrete proposals from Mozambique, a small team would be deputed for studying various aspects of small scale industries. The Rail India Technical and Economic Services (RITES) would co-operate with Mozambican State Railways in management. An agreement in principal has been signed between RITES and the Mozambican National Directorate for Ports and Railways. Details of cooperation in areas such as rail tracks construction, rehabilitation, maintenance, civil construction, implementation of CTC (Centralised Traffic Control) systems, would be worked out in due course.

**Theft cases in Neelachal Express from April 1980 to 31st October**

3394 SHRI HARIHAR SOREN:  
Will the Minister of RAILWAYS be pleased to state:

(a) the number of theft cases registered by the passengers of Neelachal Express from April 1980 till 31st October;

(b) whether Government are aware of the fact about the negligence of the railway staff to supply water to this train at different big stations; and

(c) the steps taken or proposed to be taken to check crimes and to punish the concerned staff who are creating difficulties for the passengers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) One case of dacoity and 25 cases of thefts were reported by the passengers of Neelachal Express to the Police during the period April to October, 1980.

(b) No complaint in this regard from the passengers has been received by the concerned Railways. Over-head tanks of coaches are being fully replenished with water at origi-

nating stations i.e. Puri and New Delhi and checked at the platform before the train starts. During the journey of the train, over-head tanks are checked and replenished at important intermediate stations both in up and down directions.

Arrangement have been made by the railways to supply drinking water through watermen from the bucket or 'gharas' filled with potable drinking water or water trolleys which are moved from one end of the train to the other. Besides this, taps, water coolers, etc., have also been provided at the platforms for providing drinking water to passengers.

(c) As no specific complaint about negligence of railway staff has come to the notice of the Railways, the question of punishing the staff concerned does not arise.

With a view to preventing cases of thefts and robbery/dacoity on the train, Neelachal Express is being escorted by the armed police personnel during its night run. The Government Railways Police staff have been deputed at important railway stations to keep watch over the movement and activities of criminals and suspicious characters. TTEs/Conductors/Attendants have been instructed to remain vigilant to prevent entry of unauthorised persons in train coaches.

जोधपुर से भीलड़ी तक चलने वाली  
एक्सप्रेस गाड़ी को झुमदाबाद तक  
चलाया जाना

3395. श्री विरहा राम दूलु वाडिया :  
क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जोधपुर से भीलड़ी बरास्ता समदारी चलने वाली एक्सप्रेस गाड़ी को झुमदाबाद तक बढ़ाने का कोई प्रस्ताव सरकार के विचाराधीन है ;

(ख) यदि हां, तो यह प्रस्ताव सरकार द्वारा कब तक स्वीकार किया जायेगा ; और